

**GOVERNMENT OF INDIA
MINISTRY OF LAW & JUSTICE
DEPARTMENT OF LEGAL AFFAIRS**

LOK SABHA

**UNSTARRED QUESTION NO. 1759
TO BE ANSWERED ON 26.07.2017**

Online Legal Education

1759. SHRI E.T. MOHAMMED BASHEER:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government proposes to introduce and expand online legal education; and
- (b) if so, the details thereof and the steps taken in this regard so far?

ANSWER

**MINISTER OF STATE FOR LAW AND JUSTICE AND ELECTRONICS AND
INFORMATION TECHNOLOGY**

(SHRI P.P. CHAUDHARY)

(a) and (b) : The Bar Council of India has informed that it has not introduced any online legal education in India for degree course in Law because contact classes are mandatory for such professional course in law.

However, the Bar Council of India in collaboration with All India Reporter Pvt. Ltd has also undertaken to impart the online education to all the law students and the provision of online teaching in the class rooms throughout the country on a no-profit no loss basis.

Moreover, some of the leading institutions like Indian Law Institute, the West Bengal National University of Juridical Sciences, Kolkata, etc are already running online additional certificate courses in law.

In addition to the above, the Ministry of Human Resource Development has informed that they have launched SWAYAM-MOOCs (Massive Open Online Courses) online portal for providing contents on all subjects including in law, which can be accessed on “www.swayam.gov.in”.
